

**Railway Lines in Karnataka**

8818. SHRI C.P. MUDALAGIRI-YAPPA:  
SHRI V. KRISHNA RAO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Karnataka is not well connected by railway network; and

(b) if so, the steps taken by Government to develop railway network in that State?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

**New Train between Bangalore and Bhubaneshwar**

8819. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to run a new train between Bangalore and Bhubaneshwar; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

**Off-shore Drilling in Cauvery Basin**

8820. SHRI R. JEEVARATHINAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to undertake offshore drilling operations in the

Cauvery basin in Tamil Nadu in the current financial year; and

(b) if so, the details in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Drilling operations are continuing in Cauvery Offshore Basin since early 1987.

During 1990-91, ONGC has a tentative plan to drill 12 wells for 40,050 metres by utilising 39 rig months.

**Production of Maruti 1000 c.c. Car**

8821. SHRI R. JEEVARATHINAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's intended policy of imposing ban on the out-go of foreign exchange will in any way impede the production of Maruti 1000 c.c. car in the country; and

(b) if so, the details thereof and the action proposed to be taken by Government in this regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Since Maruti Udyog Limited is committed to earn foreign exchange adequate to cover the cost of production of the 1000 c.c. car, no problem is envisaged on this account. The project is proceeding on schedule.

**Captive Power Plants in Industrial Units**

8822. SHRI ERA ANBARASU:  
SHRI MANORANJAN BHAKTA:

Will the Minister of ENERGY be pleased to state:

(a) whether captive power plants are being set up in industrial units and also in industrial belts so that power shortage is met and industrial production is not hampered; and

(b) if so, the broad features thereof?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) Yes, Sir.

(b) Permission to instal captive power plants is accorded where the requirement of power is substantial and continuous and reliable power supply is necessary. The State Electricity Boards are empowered to accord such permission if the capacity is upto 25 MW; consultation with the Central Electricity Authority is necessary in case where the proposed capacity is more than 25 MW.

#### **Capacity Utilisation of Power Plants**

8824. **SHRI ERA ANBARASU · SHRI MANORANJAN BHAKTA:**

Will the Minister of ENERGY be pleased to state:

(a) the average capacity utilisation of power plants in the public sector vis-a-vis in the private sector; and

(b) the steps proposed to be taken to increase the capacity utilisation of power plants?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) During 1989-90, the average capacity utilisation of thermal stations in Public Sector and Private Sector was 55.7% and 69.5% respectively.

(b) Various measures being taken to further improve the capacity utilisation of

thermal stations include implementation of the centrally Sponsored Renovation and Modernisation Programme, assistance to State Electricity Boards in undertaking Plant Betterment Programmes as well as in the procurement of spare parts, supply of requisite quality and quantity of coal, training of personnel etc.,

#### **Rail Line between Digha and Jaleswar**

8825. **SHRI SAMARENDRA KUNDU:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to extend the railway line from Digha station at Digha beach in West Bengal via Chandaneswar in Orissa and to connect it to Jaleswar station on Howrah-Madras line; and

(b) if so, the details thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH):** (a) No, Sir.

(b) Does not arise.

#### **Regularisation of Group 'D' Workers**

8826. **SHRI BHOGENDRA JHA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether in response to the advertisement by the Signal and Tele-Communication Department of Jamshedpur to recruit Group 'D' workers on daily wages, had applied upto 2 November, 1989;

(b) if so, the total number of such applications and the present position in regard to their processing etc.,

(c) whether the same unit is already employing a number of labourers on casual basis for the last one to twenty six years;